## Elections to the Residents? Welfare As. sociation Aliganj, New Delhi

2669. SHRI MOHAMMED AMIN: Will the PRIME MINISTER be pleased Jo state:

- (a) whether it is a fact that the elections to the Residents' Welfare Association, Aliganj, New Delhi, have been declared invalid:
- (b) jf so, what action has been taken against the officials responsible therefor; '
- (c) what are the charges against the candidates who have been declared elected in the latest elections:
- (d) whether the Department of Welfare has gone through the Inspector's report;
- (e) if so, what action has been taken thereon as well as against the candidate who have been elected?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The elections have been set aside.

(b)  $t_0$  (e) For the block  $_0$ f 1989—91, the elections of the Welfare Association Government Quarters, Aliganj, New Delhi, were held on 29-4-1989. Against these elections a complaint regarding discrepancies in the voters list was received in the Department of Personnel and Training. The complaint letter was referred to the Area Welfare Officer to make a thorough investigation into the matter. The report of the Area Welfare Officer was examined by this Ministry and the competent authority decided to set aside the said elections based on the finding of the Area Welfare Officer's report. There is no provision to take any action against the officials responsible therefor and against the elected candidates under the Model Constitution of the Residents' Welfare Association.

## Reserved Quota for SC (ST i<sub>n</sub> Government Service and Public Undertakings

to Questions

2670. SHRI AMRITLAL BASUMATARY: Will the PRIME MINISTER be pleased to state;

- (a) what is the number of vacancies in reservation quota of services for the Scheduled Castes and Scheduled Tribes to be filled up in Government and public undertakings during the last five years;
- (b) whether there was any ban on recruitment of services or  $o_n$  filling up the vacancies:
  - (c). if Bo, since when; and
- (d), if not, what are the reasons for not filling up the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFF.URS (SHRI P. CHIDAMBARAM;: (a) Statements I and II are enclosed, [For Statements II See Appendix CLI, Annexure No. 154]

- (b) and (c) The ban introduced in June, 1984 (applicable to all vacancies; was relaxed in 1986 to permit filling up of vacancies both in plan and non-plan sectors, arising due to promotion, death, resignation, dismissal, removal or deputation etc., subject to fulfilment ot certain conditions. This is applicable also to the share of vacancies required to be filled by SC/ST.
- (d) In some cases not all the reserved vacancies could  $b_e$  filled by SC/ST candidates as sufficient number of suitable candidates were not available.

Statement ·

The vacancies reserved for Scheduled Castes Scheduled Tribes in Direct Recruitment as on 1-1-1984, 1-1-1985, 1-1-1986, 1-1-1987 and 1-1-1988

. •		G	roup		•				No. of vacancies re- served for SCs	No. of vacancies served for STs	re-
			,					•	Based on vacancies previous three re-	reported during	the
		<del>-2</del>	<u></u>	<del></del>	<del></del>	.—	As on	1-1	-1984	·	
Α'.			ě		•		•		297	155	
в.	•			•		•	•		218	143	
с.									12373	5034	
D.		•	• (	٠	•	•	•	•	9260	4725	
(Ex	cludin	g Swe	epers)				As on		100e		
						1	AS OR	2-2-			
Α.	•	•	•	•	•	•	•.	•	328	· 156	
B.	•	•	•	•	•	٠	•	•	144	63	
c.	•	•	•	•	•	٠	•	٠	8360	3967	-
D . (Exc	• :luding	Swee	• epers)	•	•	•	•	٠	6227	3425	
							As on	1-1-	1986		
Α.	•								258	159	
в.		•					•		115	. 62	
С.					٠				6556	3391	
D .	•			•					7447	2448	
(Exc	luding	Swee	epers)								
- '			٠.				As c	on 1	<b>-1-</b> 1987	- ·	
Α.	•		•	•	•	•			330	233	
В.	•	٠.			.•	•	٠		97	42	
c:	•	•		٠	•		٠	٠	5145	. 2536	
D .	ه مسئلاست			•	•		•	•	3680	2024	
(Exc	luding	\$wee	pers)	, .			4	•	1 1000		
	• •	:				2	is o	# 1-	1-1988		-
A. D	•	•	•	•	•	٠	•	•	407	189	
в.	•	٠	•	•	•	٠	•	•	90	63	
D.	•	•	•	•	•	•	•	•	7325	3710	 
	luding	Swee	pers)	•	•	•	•	•	5377	3227	